

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH
COURT VI

Item No. 5

IA(I.B.C)/ 1089(MB)2022 IA(I.B.C)/ 1586(MB)2024 IN C.P. (IB)/809(MB)2021

CORAM:

SHRI SANJIV DUTT
HON'BLE MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING (HYBRID) DATED **05.06.2024**

NAME OF THE PARTIES : **SREI Equipment Finance Limited**

VS

Nirmal Lifestyle Limited

For FC : Adv. Rohan Agarwal

For CD : Adv. Gautam Ankhad, Nausher Kohli, Ashok Paranjpe, Mrunali Lanjewar i/b MDP & Partners Applicant in 1586/2024

Section 7 of IBC

ORDER

Counsel for Applicant/CD requests for time for filing rejoinder to the reply.

Allowed as a last chance for filing rejoinder. **List on 03.07.2024 for rejoinder/hearing.**

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)

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